the Administrator in case of any difference of opinion between him and the members of the Executive Council from taking any action in respect of the administration of New Delhi as he, in his discretion considers necessary." This proviso implies that full control in respect of matters concerning New Delhi lies with the Administrator i.e. the Lt. Governor of Delhi. To make this matter explicit in the public interest, it was decided that in exercise of the powers conferred by sub-section (3) of section 27, all matters relating to the appointment of members and President, fixation of the number of members, their term of office and matters incidental, supplemental and consequential thereto, concerning Delhi Municipal Committee, shall be exercised by the Administrator in his discretion.

Written Answers

- (c) No, Sir.
- (d) It was not necessary to do so.

INDUSTRIAL PROJECTS FOR JAMMU AND Kashmir

3227. SHRI RABI RAY: Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether it is a fact that a high level Conference which took place at Delhi on the 16th May, 1968 under Presidentship of the Prime Minister approved the proposals for setting up certain industrial projects in Jammu and Kashmir; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). It was decided that an ancillary unit of the Indian Telephone Industries, Bangalore, may be set up in Jammu and Kashmir State for manufacturing certain components in the first instance. The unit may also take up the manufacture of transistor radios. The possibility of establishing a watch factory in Kashmir is being explored the Hindustan Machine Tools Ltd. have been asked to submit a project report.

INDIA'S MAP IN MAY ISSUE OF 'READERS' DIGEST'

TARKESHWARI 3228. SHRIMATI SINHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has

been drawn to the map in the May 1968 issue of the magazine called Readers' Digest which gives a wrong picture of area of

- (b) whether this map has been used in an article by Mr. Richard Nixon, former Vice-President of U.S.A. in which Kashmir has been shown as an independent State like Afghanistan and Mangolia; and
- (c) if so, whether Government have drawn the attention of U.S.A. Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). The reply given to Lok Sabha unstarred question no. 1103 on the 26th July, 1968 regarding the map published in the May, 1968 issue of the Reader's Digest may please be seen. The map was published with an article by Mr. Richard Nixon.

(c) The ownership and publication of the magazine being in private hands, it was not considered appropriate to take up the matter with the Government of the U.S.A.

AN INSTITUTE ESTABLISHMENT OF RESEARCH IN HIMALAYAN GEOLOGY

3229. SHRI N. K. SOMANI: Will the Minister of EDUCATION be pleased to state:

- (a) whether it is a fact that Government have decided to establish an Institute of Research in Himalayan Geology;
- (b) if so, the objectives, financial outlay for the current year and the location thereof: and
- (c) whether any specific areas have been earmarked in the Himalayas for an intensive investigation?

THE MINISTER OF STATE IN THE OF EDUCATION MINISTRY BHAGWAT JHA AZAD): (a) Yes,

(b) The main object of the Institute is to promote studies on the geology of the Himalayas, their mineral and metal resources, river systems, glaciers etc. in co-operation with Indian Universities interested in this field.

A provision of Rs. 1,96,000 has been made in the budget estimates for 1968-69 for the Institute.